

National Company Law Tribunal
Allahabad Bench
Allahabad

CP No. 140(ND)/2013

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.11.2016.

NAME OF THE COMPANY: Mr. M. K. Modi

Vs.

M/s Modi Industries Ltd.

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act, 1956.

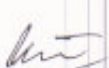
Sl. No.	Name	Designation	Representation	Signature
1.	Mr. Gaurav Mibra		Adv. Petitioners	
2.	Ms. Manmeet Kaur			
3.	Mr. Guru Krishna Kumar Subramanyam	Gr. Adv.		
④	Mr. Navpreet Ahluwalia	Adv.	Exp. No 1, 2.	
⑤	Mr. Rahul Chaudhary	Adv.		
⑥	Mr. Anurag Khanna	Gr. Adv.		
⑦	Mr. Adhish Sharma	Adv.		
⑧	Mr. Anand Kumar	Adv.		
⑨	Mrs. Sadhna Upadhyaya	Adv.	Exp - 5.	
⑩	Mr. Anwar Hussain	Adv.		
⑪	MR. VISAT PAL SINGH	SREL		 Res no-11412

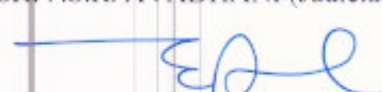
Order dated 10.11.2016

CP No. 140(ND)/2013 Mr. M.K. Modi Vs. M/s M Modi
Industries Ltd.

Heard the Learned Senior Counsel for the Applicant in C.A.285/2015. For continuation of arguments, matter is ordered to be listed on 22.12.2016.

List on 22.12.2016.


SH. V.S.R. AVADHANI (Judicial Member)


SH. H.P. CHATURVEDI (Judicial Member)

Dated 10.11.2016